

(3)

Serial No. of Order	Date of Order	Order with Signature
4	18.12.89	<p>Put up on 10th January, 1990. Counter if any should be filed in the mean time. No further time would be given to file Counter. Stay to continue till then.</p> <p><i>Babul</i></p> <p>Vice-Chairman</p>
5	21.12.89	<p>On behalf of the Principal Respondents 1 to 3 a letter of the Divisional Officer, Orissa Telecom Circle, Bhubaneswar has been filed. That letter No. SP/64-144/89 i.e. dated 6th December, 1989. Heard Mr. P. N. Mohapatra, learned Addl. Standing Counsel for the Central Government, Sri A. K. Bose, learned Counsel for the applicant and Mr. P. K. Roy, the learned Counsel for the intervenor. It has been submitted on behalf of the applicant that in view of this letter as the orders of transfer have been withdrawn and they are not going to be transferred for the present., no further relief is needed transfer can be made. Hence, the case is disposed of as being infrutuous.</p> <p><i>Babul</i></p> <p>Vice-Chairman</p>

AC

Member (Judicial)